

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**N O T I F I C A T I O N**

Imphal, the 26<sup>th</sup> May, 2016.

No. HCM/A-1/2013-A&E(J)/Vol.1/34788 It is hereby notified that the written test for recruitment to the post of Manipur Judicial Service Grade-I which was scheduled to be held on 11<sup>th</sup> and 12<sup>th</sup> June, 2016 vide notification No. HCM/A-1/2013-A&E(J)/Vol.1/00800 dated 12<sup>th</sup> April, 2016 is postponed until further notification.

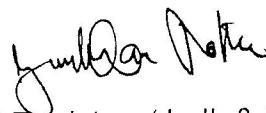
Sd/-

(YUMKHAM ROTHER)

Joint Registrar (Judl. & Bench)  
High Court of Manipur, Imphal.

Endt. No. HCM/A-1/2013-A&E(J)/Vol.1/34789-97 Imphal, the 26<sup>th</sup> May, 2016.  
Copy to:-

1. The Secretary (Law), Government of Manipur.
2. The Director of Information & Public Relations, Government of Manipur. – For favour of wide publicity.
3. The Central project Coordinator (CPC), High Court of Manipur. - He is requested to upload the same in the official website of this Registry.
4. The Director, Doordarshan Kendra, Imphal – for favour of wide announcement.
5. The News Editor, AIR Imphal – for favour of wide announcement.
6. The News Editor, ISTV, Imphal - for favour of wide announcement.
7. The News Editor, Impact TV, Imphal - for favour of wide announcement.
8. The Editor : 1) Sangai Express (English); 2) Poknapham (Manipuri) – with a request to publish the above advertisement in the esteemed daily on two alternate days at the earliest possible and to submit the bill in “triplicate” for early payment.
9. Notice Board/Guard File/Concerned File.



Joint Registrar (Judl. & Bench)  
High Court of Manipur, Imphal.